

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:59

ANSWERED ON:19.11.2001

COMPENSATION FOR VICTIMS OF NATURAL CALAMITIES

GADDE RAMAMOCHAN;NANDIPAKU VENKATASWAMY;P.C. THOMAS;RAMESH CHENNITHALA;SULTAN SALAHUDDIN  
OWAISI;SURESH KODIKUNNIL;T. GOVINDAN;V.M. SUDHEERAN;YEMPARALA VENKATESWARA RAO

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government have received any memorandum from Kerala, Andhra Pradesh, and Orissa seeking additional funds to compensate the victims of natural calamities and the recent flood;
- (b) if so, the details thereof and action taken thereon;
- (c) whether the Union Government have sent a team to the States to assess the situation;
- (d) if so, the findings thereof; and
- (e) the follow-up action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b) & (c): In response to the Memoranda received from these States seeking Central assistance in the wake of floods/flash floods, Inter-Ministerial Central Teams were deputed for assessment of the situation.

(d) & (e): In addition to release of entire Central share of Calamity Relief Fund for 2001-02, assistance of Rs. 100 crore from the National Calamity Contingency Fund (NCCF) was released to Orissa. In respect of Kerala, it was decided that, to begin with, funds from the CRF of the State be utilised and that the situation be reviewed at a later date. The State Government was suitably informed. The request of Andhra Pradesh is under consideration.